

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 376

TO BE ANSWERED ON DECEMBER 08, 2022

CONSTRUCTION OF HOUSES

NO. 376. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether houses have been constructed for people living below poverty line in the country;**
- (b) if so, the details thereof, State-wise, especially of Misrikh Parliamentary Constituency in Uttar Pradesh;**
- (c) the number of the houses being constructed, State-wise, especially in the said Parliamentary Constituency in Uttar Pradesh as on date; and**
- (d) whether the material being used in the construction is up to the mark and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to housing are implemented by States/Union Territories (UTs) through their implementing agencies. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana -Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries including people living below poverty line across the country. The State-wise details of houses sanctioned, grounded and completed is at Annexure. A total of 16,008 houses have been sanctioned under PMAY-U in Misrikh Parliamentary Constituency in Uttar Pradesh, of which 14,643 are completed and remaining are at various stages of construction.

There is provision of Third Party Quality Monitoring Agencies (TPQMA) in PMAY-U guidelines to ensure quality of construction. Under the scheme, it is a prerequisite for States/UTs to submit Action Taken Reports (ATRs) on the recommendations of TPQMA duly approved by State Level Sanctioning and Monitoring Committee (SLSMC) for release of 2nd and 3rd installments of Central Assistance.

State/UT-wise details of construction of houses for beneficiaries including people living below poverty line in the country under PMAY-U

S. No.	States/UTs	Houses sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed (Nos.)
1	Andhra Pradesh	20,74,770	19,08,828	6,32,330
2	Bihar	3,27,321	3,09,599	98,936
3	Chhattisgarh	3,06,043	2,56,429	1,55,393
4	Goa	3,150	2,995	2,814
5	Gujarat	10,60,383	9,20,579	7,18,785
6	Haryana	1,66,762	91,400	55,278
7	Himachal Pradesh	13,249	12,826	8,521
8	Jharkhand	2,34,369	2,14,293	1,16,226
9	Karnataka	7,06,352	5,98,612	2,79,796
10	Kerala	1,66,661	1,32,793	1,04,730
11	Madhya Pradesh	9,60,261	8,95,900	5,55,956
12	Maharashtra	15,11,619	9,80,974	6,58,312
13	Odisha	2,13,846	1,66,548	1,15,389
14	Punjab	1,32,916	1,05,392	58,239
15	Rajasthan	2,76,766	1,88,358	1,37,716
16	Tamil Nadu	6,88,862	6,30,133	4,81,061
17	Telangana	2,49,467	2,39,424	2,11,992
18	Uttar Pradesh	16,89,827	15,18,085	11,84,821
19	Uttarakhand	62,763	42,546	25,268
20	West Bengal	6,91,150	5,11,989	2,99,553
Sub-total (States)		1,15,36,537	97,27,703	59,01,116
21	Arunachal Pradesh	9,002	8,526	3,900
22	Assam	1,61,478	1,56,007	63,999
23	Manipur	56,037	46,911	9,252
24	Meghalaya	4,759	3,776	1,098
25	Mizoram	40,756	38,340	6,009
26	Nagaland	32,335	32,100	10,849
27	Sikkim	704	579	183
28	Tripura	94,162	81,542	62,595
Sub-total (N.E. States)		3,99,233	3,67,781	1,57,885
29	A&N Islands	378	377	45
30	Chandigarh	1,271	1,197	1,126
31	D&NH and D&D	10,481	9,565	7,371
32	Delhi	30,195	28,710	27,308
33	J&K	49,146	47,281	16,147
34	Ladakh	1,366	1,074	643
35	Lakshadweep	-	-	-
36	Puducherry	16,394	16,031	7,423
Sub-total (UTs)		1,09,231	1,04,235	60,063
Total		120.45 lakh**	106.01 lakh*	64.60 lakh*

* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.

** Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which, States to put up new proposals under BLC vertical of PMAY-U.